

No. A-45011/01/2013-Ad.I
Government of India/Bharat Sarkar
Ministry of Corporate Affairs/Korporate Karya Mantralaya

5th Floor, 'A' Wing, Shastri Bhawan
New Delhi – 110001

Date: 03rd April, 2013

OFFICE ORDER

The work allocation among Additional Secretary and four Joint Secretaries in the Ministry is circulated for information of all concerned.



(Kshitish Kumar)

Under Secretary to the Govt. of India

1. All Officers/ Sections of the Ministry
2. Heads of all attached offices
3. All RDs/ROCs/OLs
4. e-Governance cell for uploading the order under the category 'Miscellaneous'
5. Guard File

Copy, for information, to:

1. Sr. PPS to Secretary

Ministry of Corporate Affairs

The following work shall be dealt with by Shri M.J. Joseph,
Additional Secretary:-

1. Admn.I Section
2. Admn. II Section
3. Admn. III Section
4. R & A Section
5. Vigilance Sction
6. Cost Audit Branch
7. Corporate Governance
8. Matters related to Satyam
9. Infrastructure
10. MCA-21 e Governence
11. IEPF
12. Admn. IV
13. IICA
14. SFIO, matters relating to JPC [(Telecom) as may be indicated by Secretary from time to time], all other matters of CL.II will be submitted by UC Nahata, DII direct to Secretary.
15. Budget Section
16. Any other work assigned by Secretary.



(Naved Masood)
Secretary, MCA

01.04.2013

नावेद मसूद/NAVED MASOOD
सचिव/Secretary
कारपोरेट कार्य मंत्रालय
Ministry of Corporate Affairs
भारत सरकार/Covt. of India
नई दिल्ली/New Delhi

Addl. Secretary / JS(R) / JS (M) / JS (SP)/ JS(B)

Copy to: (i) PS to CAM

(ii) ~~JS. (Admn.)~~

~~JS~~
11/5/14

11/4

~~So (Admn.)~~

The following work shall be dealt with by the four Joint Secretaries:-

Smt Renuka Kumar - JS(R)

1. CL.I Section (Companies Act & LLP Act)
2. CL.IV Section (Legal)
3. CL.V Section (Policy)
4. Capital Market and SEBI related issues
5. CSR Policy
6. Any other work assigned by Secretary.

Shri Manoj Kumar - JS(M)


1. CL.III Section
2. CL.VI Section
3. CL.VII Section
4. IICA*
5. Insolvency Section
6. PI Section
7. Competition Matters (CCI & CAT)
8. Any other work assigned by Secretary.

Shri Suresh Pal - JS(SP)

1. Adm.I *
2. General Section
3. Coordn. Section *
4. Cash Section
5. Hindi Section
6. Parliament Section
7. Budget Section *
8. RTI matters
9. Any other work assigned by Secretary.

Shri Amardeep Singh Bhatia - JS(B)

1. MCA-21 - e Governance *
2. IEPF *
3. International Cooperation
4. Admn.IV *
5. Any other work assigned by Secretary



(Naved Masood)
Secretary, MCA
01.04.2013


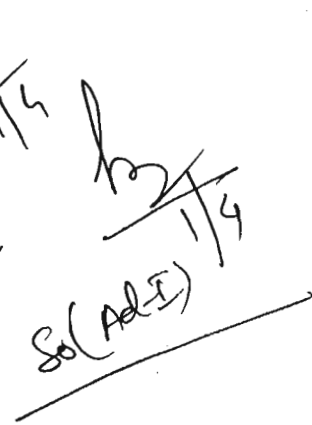
[* Files to be routed through Additional Secretary]

नावेद मसूद/NAVED MASOOD
सचिव/Secretary
कारपोरेट कार्य मंत्रालय
Ministry of Corporate Affairs
भारत सरकार/Govt. of India
नई दिल्ली/New Delhi

Addl. Secretary / JS(R) / JS (M) / JS (SP) / JS(B)

Copy to: (i) PS to CAM

✓ (ii) DS (Adm.)


U.S. (KK) 11/4

So (Ad-I) 11/4